

Nomination of cases by Hon'ble The Chief Justice on 18/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. PIL – 20736/2015 (Correction Application – 328772/2015)	Hon. A. K. Tripathi, J.	Writ C-II Section on 18/09/2015
2	Spl. A. Defective – 659/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 19/09/2015
3	Spl. A. Defective – 662/2015	Hon. Tarun Agarwala, J.	Computer Fresh Section on 19/09/2015
Bench Comprising			
4	PIL – 23076/2015	Hon'ble the Chief Justice and Hon. Dilip Gupta, J.	Listing Section on 18/09/2015
Hon....., J.			
5	CrI. Revision – 2457/2014 with CrI. Revision – 2438/2015	Hon. Bharat Bhushan, J. (with connected case)	CrI. Revision Section on 19/09/2015
6	Bail – 13020/2015	Hon. Bharat Bhushan, J.	Bail Section on 19/09/2015
7	Bail – 12330/2015	Hon. Bharat Bhushan, J.	Bail Section on 19/09/2015
8	Bail – 9757/2013	Hon. Bharat Bhushan, J.	Bail Section on 19/09/2015
9	Bail – 7161/2015 with Bail – 15004/2014 with Bail – 7480/2013	Hon. S. V. S. Rathore, J.	Bail Section on 19/09/2015
10	Bail – 4631/2015	Hon. Om Prakash, J.	Bail Section on 19/09/2015
11	A227 – 5314/2015	Hon. Sunita Agarwal, J.	Listing Section on 18/09/2015
12	A227 – 5315/2015	Hon. Pankaj Mithal, J.	Listing Section on 18/09/2015
13	A482 – 27766/2015 with A482 – 47998/2015	Hon. Pankaj Naqvi, J. (with connected case)	Listing Section on 18/09/2015
14	A482 – 28100/2015 (NRHM)	Hon. A. P. Sahi, J.	Listing Section on 18/09/2015
Appropriate Court dealing with such matters			
15	Bail – 21997/2014 with Bail – 28932/2013 with Bail – 20435/2013	Appropriate Court dealing with such matters	Bail Section on 19/09/2015

16	Bail – 44310/2014 with Bail – 21010/2014	Appropriate Court dealing with such matters	Bail Section on 19/09/2015
17	Bail – 44503/2014 with Bail – 39133/2014 with Bail – 18904/2014	Appropriate Court dealing with such matters	Bail Section on 19/09/2015
18	Bail – 5721/2015 with Bail – 25799/2014	Appropriate Court dealing with such matters	Bail Section on 19/09/2015
19	Bail – 779/2015 with Bail – 23631/2014	Appropriate Court dealing with such matters	Bail Section on 19/09/2015
20	Bail – 42029/2014 with Bail – 21540/2014	Appropriate Court dealing with such matters	Bail Section on 19/09/2015
21	Bail – 1048/2015 with Bail – 25763/2014	Appropriate Court dealing with such matters	Bail Section on 19/09/2015
22	Crl. W. P. - 22545/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 19/09/2015
Special Order			
23	Bail – 39329/2014	Place before the Court nominated by judicial order dated 08/07/2015 and 25/11/2014	Bail Section on 19/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
19/09/2015